

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(33) C.P. 47/58, 59, 241, 242, 244/(MB)/2016  
IA 74/2017  
MA 645/2017

CORAM:

Present : SHRI M. K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 07.05.2018

NAME OF THE PARTIES: Deepak K. Chabbria  
V/s.  
Orbit Electricals Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 397-398 of the Companies Act, 1956.

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**ORDER**

1. The Learned Representatives of the both sides are present.
2. By consent matter is adjourned to **18.06.2018**.

SD/-

**M. K. SHRAWAT.**  
**Member (Judicial)**

**07.05.2018.**

Gajanan